

will be closed down from the 1st January, 1981 due to financial crisis;

(b) if so, what are the details in this regard;

(c) what is the number of workers who are likely to be affected by the closure of the mills; and

(d) what steps Government propose to take in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The continued non-viable operations of the unit arising but of factors, such as excess employment of manpower and low levels of production and productivity has led the management to serve a notice of closure under the Industrial Disputes Act.

(c) Ten Thousand (approximately).

(d) The Central Govt. has held discussions with the management, State Government and the financial institutions with a view to impressing upon them the need for finding a long-term solution to the problems facing the unit through necessary dialogues between the management and the labour.

Import of edible oil

634. SHRI RAM BHAGAT PASWAN: Will the Minister of COMMERCE be pleased to state:

(a) what is the import bill for edible oil in the country for the current year;

(b) what is the indigenous production and demand of edible oil;

(c) whether in view of the increasing pressure on the country's foreign reserves Government propose to revise the programme for the import of edible oil; and

(d) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) and (d) There is no proposal before the Government to reduce the import of edible oils during the current year. Total imports, however, will depend on price situation in the International Market, availability of indigenous edible oils and demand of these in the country and also the availability of foreign exchange for this purpose.

Revision of the import list

635. SHRI RAM BHAGAT PASWAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering the revision of import list; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) and (b) The import policy is kept under review. It is not possible to give details of the items in respect of which the import policy may under go a change as a result of such review at this stage.

636. [Transferred to the 4th December, 1980]

बिहार राज्य के उन किसानों को जिनके
ट्रेक्टर डीजल की कमी के कारण
बेकार पड़े हुए हैं, बैंक ऋणों
तथा ब्याज के भुगतान में
छूट का दिया जाना

637. श्री हुकम देव नारायण यादव :
क्या वित्त मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या यह सच है कि बिहार राज्य
में जिन किसानों ने बैंकों से कर्ज लेकर ट्रैक्टर